GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2429 ANSWERED ON:04.08.2015 Escape of Prisoner from Tihar Jail Senthilnathan Shri PR.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of reports regarding escape of an undertrial prisoner from the high security Tihar Jail despite security inside Asia"s largest prison;
- (b) if so, the details thereof; and
- (c) the corrective steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): One incident of escape happened on 27.06.2015, in which two inmates namely Javed @ Rinku and Faizan of Central Jail No. 7, Tihar, New Delhi, escaped from the Prison, Both have been apprehended and brought back to Delhi Prisons.
- (c): The Government of NCT of Delhi has informed that the following corrective steps have been taken in this regard:
- (i) PWD authorities have been asked to strengthen and re-build jail walls.
- (ii) Round the clock security and searches have been augmented.
- (iii) Security arrangements in and around the Delhi Prisons have been strengthened by the ITBP, TSP and CRPF.
- (iv) Full area of all jails is proposed to be covered under CCTV camera Network.
